NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P.(IB) No.508/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th January 2018, 10.30 A.M.

Name	of the Company	Small Industries Develop Ltd.	oment Bank of India -Versus-T	irupati Jute Industries
Under Section		7 IBC		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

Siddhauna Chatriejee { for the financial creditor

Mkunt-

Ruby Adak
D. Basy Ray.

CANOCALES.

For the annonceid debtor

ORDER

Ld. Counsel for the financial creditor and the corporate debtor is present.

Heard. Reserved for order.

(Jinan K.R.) Member (J)

Sd

(V.P.Singh) Member (J)

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